

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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| 1. | D. Jayalakshmi<br>Counsel for petitioners<br>KSR & Co  | Counsel for petitioners     | D. Lakshmi |
| 2. | Deepa M<br>counsel on behalf of B. Dhanaraj, Adv.      | counsel for respondents 7-9 | Deepa M    |
| 3. | Sandeep Kumar<br>for Hari Shankar Mani<br>Chibi Vishnu | Counsel for respondents     |            |

ORDER

Counsels representing both the parties are present and stated that there is an appeal pending before the NCLAT. They prayed time for making submissions regarding the status of the appeal. Time is extended at request. Put up on 19.12.2017.

*-sd-*  
S Vijayaraghavan  
Member (Technical)

*-sd-*  
K Anantha Padmanabha Swamy  
Member (Judicial)